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No. 5(9)2019/CLA/DO Mumbai/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health and Family Welfare)
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,
New Delhi-110 002
Dated, the 25th October, 2019

OFFICE ORDER

Sub: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006-reg.

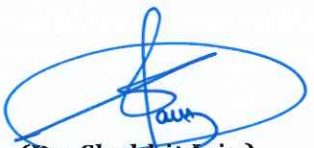
In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011 and in partial modification to order no 09-01/Enf-1/2012/FSSAI (Pt-2) dated 24.04.2017 Ms. Sheela Gauli, Assistant Director (Technical), Regional Office-Mumbai is hereby appointed as Designated Officer for Gujarat State in place of Dr. K. U Methekar with immediate effect until further Orders.

2. The above Designated Officer, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.
3. This issues with the approval of Competent Authority.


(Pawan Agarwal)
Chief Executive Officer

To,

1. Commissioners of Food Safety of all States/ UTs
2. All Designated Officers/ All Central Licensing Authority
3. IT Division- For uploading the order on FSSAI Website
4. HR Division, FSSAI HQs
5. Guard File of Regulatory Compliance Division.


(Dr. Shobhit Jain)
Executive Director (CS)